NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 92/16	Hearing '	186	Kasturi Rabindranath Pai Vs Union
				Home Products Ltd. & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

G-VISRINIVASA MICRITHY FOR PERILIDIZED DCS GRUSSIFCERS

<u>ORDER</u>

PCS for petitioner is present. Registry is directed to put up note meanwhile PCS also to submit the information to the Tribunal that petitioner is shareholder of the company and steps taken if any by the shareholder to convene meeting of EGM and also to file necessary information about this. List it on 20/09/2017.

MEMBER(J)

MEMBER(T)